Written Answers

## POST AND TELEGRAPH EMPLOYEES IN ASSAM ETC.

1257. SHRI G. BARBORA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the percentage of Post and Telegraph employees in Assam, Tripura, Mani-pur, Nagaland and NEFA who have been provided with quarters and whether this percentage is at part with other States, and

(b) how many Post and Telegraph establishments in the Assam Circle are now running in rented buildings and what is the total amount of rent paid every month?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) The

percentage of P. & T. employees in Assam Tripura, Manipur, Nagaland and NEFA provided with Government accommodation is 11 -8%. This is the highest percentage excepting Delhi State where the percentage is 15%.

(b) 452 P. & T. establishments in Assam Circle are at present in rented buildings and the total amount of rent paid is Rs. 54,862 per month.

## FOOD BONUS TO SURPLUS STATES

1258. SHRI SITARAM JAIPURIA : Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

(a) whether it is a fact that food bonus is not to be given to wheat producing States on their surplus wheat supplied to the Centre or other States this year;

(b) if so, the reasons therefor;

(c) the details of the food bonus scheme; and

(d) the nature of food bonus given to any State during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir. (b) Incentive bonus payments to State Governments add to the economic cost of procuring the grain, which is ultimately passed on to the consumer. In view of bumper harvest and the necessity of giving incentive price to the farmer and reasonable prices to the consumer, it was not considered desirable to pay food bonuses on wheat to State Governments;

(c) Does not arise;

(d) Only Punjab Government qualified for incentive bonus on wheat during 1967-68 marketing season. The amount paid was at the rate of Rs. 4.00 per quintal including service charges.

1259. श्री निरंजन दर्माः क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि 50 हार्स पावर के रूसी ट्रैक्टरों के वितरण में धांधली की रिपोर्टें सरकार को मिली हैं;

(ख) प्रस्येक राज्य को उपरोक्त रुसी ट्रैक्टरों का कितना-कितना कोटा अलाट किया गया था:

(ग) क्या थह सच है कि इस वर्ष मध्य प्रदेश को 44 ट्रैक्टरों के कोटे में से केवल 14 टैक्टर ही दिये गये हैं ?

## **[DISTRIBUTION OF RUSSIAN TRACTORS**

1259. SHRI NIRANJAN<u>\ARMA</u>: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have received reports regarding irregularities in the distribution of 50 H.P. Russian tractors;

(b) what is the quota of the above mentioned Russian tractors allotted to each of the States; and

(c) whether it is a fact that only 14 tractors have been supplied to Madhya Pradesh out of a quota of 44 tractors allotted to Madhya Pradesh this year?